NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/225/2017

NAME OF THE PETITIONER(S)

: KATALATH VISRYTHAKUMAR

NAME OF THE RESPONDENT(S)

: FRESH COCONUTS PRODUCTS

UNDER SECTION

: 58/59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

50y 3052pH

PCS for Respondent July.

RAJETH SIVARAMANKUTIY COUNSEL FOR PETITIONERS 2.

ORDER

Counsel for petitioner present. PCS representing the respondent present prayed time for filing counter and to make submissions. Time is enlarged at request with a direction to provide a copy of the counter to the other side prior to the next date of hearing. Put up on 16.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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